

Annexure – 3

**Name of Corporate Debtor: MSX Mall Pvt. Ltd., Date of Commencement of CIRP: July 09, 2018 , List of Creditors as on September 30, 2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------------------------|-----------------------------------|---------------------------|----------------|---------------------------|-----------------------------|--|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Indiabulls Housing Finance Limited | COC Report : ANNEXURE - F/S.N. -1 | 12.10.2018 | 4,86,49,447 | 4,86,49,447 | Secured financial creditors | All that pieces or parcels of land as under together with structures, buildings, furniture-fixtures, fittings, standing and or plant and machinery thereon installed/ to be installed and/or constructed/to be constructed and/or all the present and future title, interests and rights of MSX MALL PVT LTD, there in:- MSX Mall, Plot No. B-4, UPSIDC, Site IV, Greater Noida, Noida-201301, Uttar Pradesh | | N/A | 3.23% | Nil | Nil | Nil | Nil | |
| 2 | Religare Finvest Limited | COC Report : ANNEXURE - F/S.N. -2 | 06.10.2018 | 4,55,20,676 | 4,55,20,676 | Secured financial creditors | Main applicant of loan is Director/promoter however loan proceeds were mainly received by Corporate Debtor. Secured assets are being owned by Individual borrower. | | N/A | 3.02% | Nil | Nil | Nil | Nil | |

| | | | | | | | | | | | | | | | |
|--------------|--|-----------------------------------|------------|---------------------|---------------------|-----------------------------|---|--|-----|--------------|-----|-----|-----|-----|--|
| 3 | Religare Housing Development Finance Corporation Limited | COC Report : ANNEXURE - F/S.N. -4 | 06.10.2018 | 1,25,66,148 | 1,25,66,148 | Secured financial creditors | Main applicant of loans is Director/promoter however loan proceeds were mainly received by Corporate Debtor. Secured assets are being owned by Individual borrower. | | N/A | 0.83% | Nil | Nil | Nil | Nil | |
| 4 | BMW India Financial Services Private Limited | COC Report : ANNEXURE - F/S.N. -6 | 29.10.2018 | 4,63,835 | 4,63,835 | Secured financial creditors | Hypothecated the vehicle bearing registration no. UP16AP 9425 on first charge | | N/A | 0.03% | Nil | Nil | Nil | Nil | |
| 5 | Corporation Bank | COC Report : ANNEXURE - F/S.N. -7 | 03.11.2018 | 2,27,845 | 2,27,845 | Secured financial creditors | Hypothecated the vehicle bearing registration no. UP16BE 1704 on first charge | | N/A | 0.02% | Nil | Nil | Nil | Nil | |
| Total | | | | 10,74,27,951 | 10,74,27,951 | | | | | 7.13% | | | | | |